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ORDER SHEET

COURT NO. : 1

08.03.2021

O.A./350/857/2020 M.A./350/136/2021 RUNA MUKHERJEE

-V/S-

M/O DEFENCE

ITEM NO:56

FOR APPLICANTS(S) Adv. :

: Mr. K. Sarkar

FOR RESPONDENTS(S) Adv.:

Mr. S. Paul

Notes of The Registry	Order of The Tribunal
	Ld. counsel for both sides are present. Ld. counsel for applicant seeks and is granted liberty to withdraw the
	present MA to file afresh to challenge SRO 2017.
	Therefore, the MA. 136/2021 is disposed of as withdrawn.
I	List the OA on 19.05.2021.
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	(DR. NANDITA CHATTERJEE) (BIDISHA BANERJEE) MEMBER (J) MEMBER (J)
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